

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-105/2001/1061/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Presiding Officer,  
Labour Court, Guwahati.

Dated Guwahati the <sup>th</sup> 6 February, 2023

Sub: **Cancellation of Casual leave.**

Ref:- Your letter No. LCG.11/2002-03/64 dtd. the 2<sup>nd</sup> February, 2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave on 01.02.2023**, has been accepted.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-105/2001/1062/A, dated** , 06-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**